Title: Introduction of the Provision of Employment Bill, 2001.

15.35 hrs.

SHRI Y.S. VIVEKANANDA REDDY (CUDDAPAH): Sir, I beg to move for leave to introduce a Bill to provide for a scheme for eradication of unemployment from the country.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for a scheme for eradication of unemployment from the country."

The motion was adopted.

SHRI Y.S. VIVEKANANDA REDDY: Sir, I introduce** the Bill.

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^{*} Published in the Gazette of India, Extraordinary, Part-II, Section-2, dated 23.11.2001

^{**} Introduced with the recommendation of the President.